CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.562/06

Tuesday this the 8th day of August 2006

CORAM:

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER

A.S.Sujimon, Lascar I Class, YCO/Naval Ship Repair Yard (K), Naval Base, Kochi.

...Applicant

(By Advocate Mr. Mohan Pulickkal)

Versus

- The Flag Officer Commanding-in-Chief, Southern Naval Command, Naval Base, Kochi.
- 2. The Commodore Superintendent, Naval Ship Repair Yard, Kochi – 682 004.
- Union of India represented by the Secretary, Ministry of Defence, New Delhi – 110 001.

...Respondents

This application having been heard on 8th August 2006 the Tribunal on the same day delivered the following:-

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

When the matter came up today, counsel for the applicant submitted that he would like to withdraw the O.A. Permission is granted. The O.A is dismissed as withdrawn. No order as to costs.

(Dated the 8th day of August 2006)

GEORGE PARACKEN JUDICIAL MEMBER SATHI NAIR VICE CHAIRMAN